

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

**SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges for the year, 2023 - ORDERS - ISSUED.**

**ROC.NO.1297/2023-B.SPL.**

**NOTIFICATION NO.167-B.SPL.**

**DATED:26.04.2023.**

**READ:**

**The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-**

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts for which they have been holding full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	B.SUJAY, Secretary District Legal Services Authority, Karimnagar.	Senior Civil Judge -cum-Assistant Sessions Judge, Miryalaguda Vice Smt. Chiranji Ashalatha Transferred	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.	Senior Civil Judge- cum-Asst. Sessions Judge, Nalgonda.

2.	<b>A.KUMARASWAMY</b> Senior Civil Judge - cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.	III Additional Chief Metropolitan Magistrate, Hyderabad. Vice C.Vikram Transferred	Senior Civil Judge- cum-Assistant Sessions Judge, Nagarkurnool.	II Additional Chief Metropolitan Magistrate, Hyderabad.
3.	<b>D.KIRAN KUMAR,</b> Senior Civil Judge- cum-Assistant Sessions Judge, Kamareddy	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Medchal- Malkajgiri District at Malkajgiri Vice  Smt. Shanker Sridevi  Transferred	Senior Civil Judge- cum-Asst. Sessions Judge, Nizamabad.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal- Malkajgiri District at <b>Malkajgiri</b>
4.	<b>MILIND KAMBLE,</b> II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.  (Post Kept Vacant)	I Additional Senior Civil Judge-cum- Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, <b>Siddipet.</b>
5.	<b>P.ANJANEYULU,</b> Senior Civil Judge- cum- Assistant Sessions Judge, Jangaon.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at L.B. Nagar (Post Kept Vacant)	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir	I Additional Senior Civil Judge-cum- Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at <b>L.B. Nagar.</b>

6.	<b>K.MURALI MOHAN,</b> Secretary, District Legal Services Authority, City Civil Court, Hyderabad.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir  Vice Sri K. Dasaradha Ramaiah, Transferred	IV Additional Judge, City Civil Court, Hyderabad.	Sri K.DASARADHA RAMAIAH
7.	<b>C.VIKRAM,</b> III Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Jangaon.  Vice  Sri P.Anjaneyulu Transferred	II Additional Chief Metropolitan Magistrate, Hyderabad.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir
8.	<b>G.PRAVEEN KUMAR,</b> Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited - Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally  Vice B. Sreedevi Transferred	XVII Additional Chief Metropolitan Magistrate, Hyderabad.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri

## Note:

1. XVII Additional Chief Metropolitan Magistrate, Hyderabad will be full additional charge of the post of Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited -Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad until further orders.
2. Sri G. Praveen Kumar shall hand over the charge of XVI Additional Chief Metropolitan Magistrate, Hyderabad to which he is holding full additional charge to the Secretary, District Legal Services Authority, Criminal Courts, Hyderabad and she will be the full additional charge of XVI Additional Chief Metropolitan Magistrate, Hyderabad until further orders.

9.	SMT. CHIRANJI ASHALATHA Senior Civil Judge - cum-Assistant Sessions Judge, Miryalaguda	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Mahabubnagar  (Post Kept Vacant)	Senior Civil Judge-cum-Asst. Sessions Judge, Nalgonda.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubnagar.
10.	SMT. SHANKER SRIDEVI, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.  Vice Smt. D.Indira Transferred	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam
11.	SMT. D.INDIRA Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District  Vice Smt. A.Sreedevi Transferred	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar
12.	SMT. A.SREEDEVI Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District	Senior Civil Judge -cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District  Vice Sri A.Kumara swamy, Transferred	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar	Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.

13.	K.DASARADHA RAMAIAH, Principal Senior Civil Judge -cum- Assistant Sessions Judge, <b>Bhongir</b>	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Bhongir.	On relief will regularly assume charge as Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Bhongir to which he is holding full additional charge.	
14.	SMT B.SREE DEVI Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy Vice Sri D.Kiran kumar, Transferred	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at <b>Malkajgiri</b>	Senior Civil Judge-cum-Asst. Sessions Judge, Nizamabad
15.	G.V.MAHESH NATH Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri  Vice Smt. P.Sreedevi Transferred	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at <b>Shadnagar</b>	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at <b>Malkajgiri</b>
16.	SMT. P.SREEDEVI II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at <b>Malkajgiri</b>	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella Vice Sri G.V.Mahesh Nath Transferred	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at <b>Malkajgiri</b>	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at <b>Shadnagar</b>

17.	K.VENKATESH Senior Civil Judge- cum-Assistant Sessions Judge, Asifabad	Secretary District Legal Services Authority, Karimnagar. Vice B.Sujay, Transferred	Addl. Senior Civil Judge -cum-Asst. Sessions Judge, <b>Mancherial</b>	Principal Senior Civil Judge-cum- Asst. Sessions Judge, Karimnagar
-----	--	---	--	---

Note: After assumption of charge, Sri K. Venkatesh, the officer will be full additional charge of the post of Additional Senior Civil Judge, Karimnagar until further orders.

18.	K.YUVA RAJA, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Karimnagar	Senior Civil Judge-cum- Assistant Sessions Judge, Asifabad. Vice Sri K.Venkatesh Transferred	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar	Addl. Senior Civil Judge -cum-Asst. Sessions Judge, <b>Mancherial</b>
-----	---	--	--	--

19.	SMT. G.KALARCHANA IV Additional Judge, City Civil Court, Hyderabad.	Secretary, District Legal Services Authority, City Civil Court, Hyderabad. Vice Sri K.Murali Mohan Transferred	II Additional Judge, City Civil Court, Hyderabad	Sri K. Murali Mohan
-----	---	---	--	---------------------

Note: II Additional Judge, City Civil Court, Hyderabad will be full additional charge of the post of IV Additional Judge, City Civil Court, Hyderabad until further orders

20.	Smt. A.Radhika, Administrative Officer, Telangana State Legal Services Authority, Hyderabad	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar. Vice Sri Milind Kamble, Transferred	Member Secretary, Telangana State Legal Services Authority, Hyderabad.	I Additional Senior Civil Judge-cum- Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
-----	--	---	--	---

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charges or until further orders which ever is earlier.

Further the officers who are holding full additional charge of the post(s) if any are directed to hold the court proceedings at least once in week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

NOTE:	1.	All the officers shall get themselves relieved from their present posts and join in their new posts on or before 02.05.2023 without fail, by availing the joining time as admissible.
	2.	All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
	3.	The officer(s) at Sl.Nos.2, 3, 5 & 17 are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
	4.	All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
	5.	The Order placed in the High Court's Website <a href="http://www.tshc.gov.in">www.tshc.gov.in</a> and the downloaded copy from the web site is valid for relieving and joining duty.

  
 REGISTRAR GENERAL  
 FAC REGISTRAR (VIGILANCE)

<b>To</b>						
1.	The Officers and In-charge Officers.					
2.	The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships for kind perusal).					
3.	The Registrar General and other Registrars, High Court for the State of Telangana at Hyderabad.					
4.	The Director, Telangana State Judicial Academy, Secunderabad.					
5.	The Chief Judge, City Civil Court, Hyderabad.					
6.	The Metropolitan Sessions Judge, Hyderabad					
7.	The Chief Judge, City Small Causes Court, Hyderabad.					
8.	The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.					
9.	The Member Secretary, Telangana State Legal Services Authority, Hyderabad.					
10.	<b>THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:</b>					
	1)	Adilabad	2)	Mancherial	3)	Nirmal
	4)	Kumuram Bheem-Asifabad	5)	Karimnagar	6)	Jagtial
	7)	Rajanna Sircilla	8)	Peddapalli	9)	Khammam
	10)	Badradri Kothagudem	11)	Mahabubnagar	12)	Gadwal
	13)	Wanaparthy	14)	Narayanpet	15)	Nagarkurnool
	16)	Sangareddy	17)	Medak	18)	Siddipet
	19)	Nalgonda	20)	Suryapet	21)	Yadadri Bhongir
	22)	Nizamabad	23)	Kamareddy	24)	Rangareddy
	25)	Medchal-Malkajgiri	26)	Vikarabad	27)	Hanumakonda
	28)	Warangal	29)	Jangaon	30)	Mahabubabad
	31)	Mulugu	32)	Jayashankar Bhupalapally		
11.	The Pay and Accounts Officer, Hyderabad.					
12.	<b>THE SECTION OFFICERS :</b>					
	a)	Special Officers Section	b)	Vigilance Cell	c)	E-Section
	d)	Work Review Cell	e)	O.P. Cell	f)	B-Section
	g)	Accounts Section	h)	Computer Section	i)	D-Budget Section
	High Court for the state of Telangana at Hyderabad.					
<b>+</b>	<b>Spare...</b>					